

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **03.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/799/2019 IN

PETITION NUMBER : CP/413/IB/2017

NAME OF THE APPLICANT : Vasudevan (Liquitator)
M/s. Titanium Tantalum Products Ltd

NAME OF THE RESPONDENT : Chennai Yetrumathi Valaga Uzhiyargal Matrum & 1 Anr

UNDER SECTION : 60(2) Of IBC

ORDER

Ld. Counsel for the Applicant Mr. K. Moorthy and Ld. Counsel for R1 Mr. Ajay Khose are present through video conferencing mode. None appears for R2.

Ld. Counsel for the Applicant seeks for adjournment. Ld. Counsel for R1 represents that the Counter is ready and will be filed tomorrow. Let the same be duly complied with. A copy shall also be furnished to the Counsel for the Applicant.

Post this matter for enquiry on **22.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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